## 575 P.M.B.&R. Comm. Report (Adopted)

Ram Gopal Singh, Chaudhury Ramapati Singh, Shri Ramdas Singh, Shri Ramji Singh, Dr. Rathor, Dr. Bhagwan Dass Ravindra Pratap Singh, Shri Rodrigues, Shri Rudolph Rothuama, Dr. R. Sahoo, Shri Ainthu Sai, Shri Larang Samantasinhera, Shri Padmacharan Satya Deo Singh, Shri Shejwalkar, Shri N. K. Shrikrishna Singh, Shri Singh, Dr. B. N. Somani, Shri Roop Lal Surendra Bikram, Shri Swamy, Dr. Subramaniam Tej Pratap Singh, Shri Thakur, Shri Aghan Singh Varma, Shri Ravindra Verma, Shri R. L. P.

MR. CHAIRMAN: Subject to correction, the result\* of the division is:

Yadav, Shri Gyaneshwar Prasad

Yadava Shri Roop Nath Singh

Yadvendra Dutt, Shri

Yuvraj, Shri

Ayes—34; Noes—63, the amendment is lost.

The motion was negotived.

15.02 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
TWENTY-SIXTH REPORT

MR. CHAIRMAN: The House will now take up Private Members' Business. Shri Pabitra Mohan Pradhan.

DECEMBER 15, 1978 Reclamation of 576 barren and fallow land etc. (Res.)

SHRI PABITRA MOHAN PRADHAN (Deogarh): Sir, I beg to move the following:

"That this House do agree with the Twenty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 15th December, 1978."

MR. CHAIRMAN: The question is:

"That this House do agree with the Twenty-sixth Report of the Committee on Private Mem ers Bills and Resolutions presented to the House on the 15th December; 1978."

The motion was adopted.

15.03 hrs.

RESOLUTION RE: RECLAMATION OF BARREN AND FALLOW LAND FOR DISTRIBUTION TO LANDLESS PERSONS—Contd.

MR. CHAIRMAN: Now the House will have to take up further discussion of the following Resolution moved by Shri Laxmi Narain Nayak on the 24th August, 1978:—

"This House is of opinion that with a view to providing employment to about 7 crore unemployed persons, reclaiming barren fallow lands and increasing food production in the country, Central Government should provide necessary financial assistance to State Governments and Union Territories Administrations to form a Land Army which may reclaim about 5 crore acres of barren and fallow land within one year and distribute it among the landless persons after providing irrigation facilities and other inputs".

<sup>\*</sup>The following Members also recorded their votes:

AYES: Shri K. Suryanarayana and Shri B. K. Nair:

NOES: Shri Lalu Oraon, Shri Kailash Prakash, Shri Pabitra Mohan Pradhan and Shri Daulat Ram Saran.